

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 352 of 2020

IN THE MATTER OF:

Utsav Securities Pvt. Ltd.

....Appellant

Vs.

Timeline Buildcon Pvt. Ltd.

....Respondent

Present:

For Appellant: Present but appearance not marked

For Respondent:

O R D E R

28.02.2020: Let notice be issued on Respondent by Speed Post. Requisites along with process fee, if not filed, be filed by tomorrow. If the Appellant is able to ascertain the email address of Respondent, he may file the same and notice may be issued through email as well.

List this appeal 'For Admission (After Notice)' on **07th April, 2020**.

[Justice Bansilal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn